

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3603
ANSWERED ON:11.12.2009
VACCINE PRODUCTION UNITS
Biju Shri P. K.;Rajesh Shri M. B.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of vaccine production units in the public and private sector separately in the country, State/UT-wise;
- (b) the funds allocated for the procurement of vaccines under the Universal Immunization Programme during the last three years and the current year;
- (c) the funds utilised on procurement of vaccines from the public and private sector units, separately during the said period;
- (d) whether the Government has decided to close down any vaccine production unit in the country; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): The number of vaccine production units in the public and private sector separately in the country, State/UT-wise are at Annexure.
- (b): The funds allocated for procurement of vaccines under the Universal Immunization Programme during the last three years and the current years is as under:-

(Rs. In Crores)
Year Plan Allocation
B.E. R.E.

2006-07 345.00 280.00

2007-08 317.00 260.00

2008-09 615.00 258.45

2009-10 414.21 446.00 (proposed)

- (c): Funds utilized on purchase of vaccines from Departmental units as well as other manufacturing units during the last three years and current year is as under:-

(Rs. In Crores)
Year Vaccine purchased from departmental units Vaccine purchased from other manufacturers

2006-07 31.86 73.60

2007-08 32.12 105.02

2008-09 00 112.40

2009-10 00 186.20

(d) & (e): No. The manufacturing licenses of the three Vaccine Institutes namely the Central Research Institute, Kasauli, the Pasteur Institute of India, Coonoor and BCG Vaccine Laboratory, Guindy which are under the administrative control of the Ministry were suspended in January, 2008 since they were not found in compliance with the Good Manufacturing Practices (GMP) as provided under Schedule M of Drugs and Cosmetics Rules, 1945.